

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 859/2010

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16th October 2017, 10.30 A.M

Name of the Company		Raj Shekhar Agarwal & Anr. -Vs- Pragati 47 Development Ltd & Ors	
Under Section		397/398	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Mr. Sobail Haque, Adv.	For	Smriti Prad
2.	Mr. S. Prudhvi, Adv.	Respondent	16.10.17
3.	Mr. Ajay Jain Adv.	Respondent No. 1	Ajay Jain 16.10.17

1.	Vidur Mittal, Advocate	for respondent	Dr
2.	Siddhartha Banerjee, Adv.	Huoco	16/10/2017

1.	Somdutta Bhattacharya, Adv	} Respondents Adheesh	1, 2, 3, 8	16/10/2017
2.	Adheesh Agarwal, Adv			

ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 to 3 are present.

List on 06/12/2017.

Sd
(Jinan K.R.)
Member (J)

Sd
(Vijai Pratap Singh)
Member (J)